

Sixteenth Lok Sabha

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Title: Need to issue 'IZZAT' monthly train pass to the labourers of unorganized sector in Chamarajanagar Parliamentary Constituency, Karnataka.

SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR): I would like to draw the kind attention of the Government that, as per Budget Speech for 2009-10, Ministry of Railways introduced "IZZAT" scheme and issued suitable directions through Commercial Circular No.24 of 2009. Hence any modification in this regard should be issued by Ministry of Railways only. But at present, as per the direction of Divisional Railway Manager, South Western Railways, Mysore (Karnataka) Railway Station Masters of Nanjangud and Chamarajanagar of my Constituency are demanding affidavit from NOTARY and PF Number and their construction company owner's signature etc. for the issuance of IZZAT pass. Daily wage building labourers have no PF No. and permanent construction company or Manager. They attend building labour works at different places on a day to day basis. Hence, they are unable to produce PF number and construction company name. On the basis of this direction, total 8,500 IZZAT pass holders of my Constituency are unable to use the benefit of the above Scheme.

Hence, I hereby urge the Union Government to direct the concerned Railway Officer to withdraw the above directions and issue IZZAT Monthly Train Pass to the Unorganized Sector of my Constituency as per the direction issued by the Ministry of Railways in Commercial Circular No.24 of 2009.